

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA No. 668/2019 & O.A.No.1443/2019

Dated Thursday, the 31st day of October, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

1. Prabhas Kumar
Station Master, Chennai Park
 2. Shambu Kumar
Station Master, Royapuram
 3. Raju Kumar
Station Master, Madras Beach
 4. Deepak Kumar Jha
Station Master, Basin Bridge Jn
 5. Kumar Rahul
Station Master, Tiruvallur
 6. Subodh Kumar
Station Master, Ambattur
 7. Rajesh Kumar
Station Master, Ambattur
 8. Sanjeet Kumar
Station Master, Villivakkam
- ...Applicants

By Advocate M/sR.Pandian, L.Kabilan & Saravana Prakash.S

Vs

1. Union of India rep by

The General Manager
Southern Railway,
Park Town,
Chennai – 600 003.

2. The Senior Divisional Personnel Officer,

Southern Railway, Chennai Division,
NGO Annexe, Park Town,
Chennai – 600 003.

3. The Chairman,

Railway Recruitment Board,
No.5 Dr. P.V.Cherian Crescent Road,
Egmore, Chennai – 600 008.

4. The Principal,

Multi Disciplinary Training Institute,
Southern Railway,
Tiruchirappalli – 620 001.

...Respondents

By Advocate Mr.P.Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

MA No.668/2019 filed by the applicants to join together to file a single OA is allowed.

2. The applicants have filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

""...to call for the records relating to non-consideration of the representations of the applicants seeking revision of seniority of the cadre of Assistant Station Masters/ Station Masters and subsequent publication of the provisional Seniority List by the 2nd respondent vide No.M/P 612/ OTPs/Shg MST dated 06.03.2019 for the cadre of Station Superintendents and Station Masters without rectifying the anomalies and further:-

to direct the 2nd respondents to re-cast the Provisional Seniority List of the cadre of Station Masters in Pay Matrix Level-6 (7th CPC) and publish a final Seniority List;

to direct the 2nd respondent to place the applicants, who belong to Batch No. 1415022, for which training was commenced on 02.06.2014 and ended on 25.09.2014 (2nd Batch in CEN. No.03/2012 of RRB Panel), above all other persons belonging to the later batches, in the Seniority List duly following Para.303 of the Indian Railway Establishment Manual (IREM); and

to pass such further or other orders/orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice.."

3. When the matter came up for hearing, learned counsel for the applicant would submit that the applicants have filed representations dated 18.07.2018 & 06.09.2018 regarding their grievance in their seniority position which are still pending before the competent authority and the objections raised by them in the said representations are not considered by the competent authority. The applicants will be satisfied if

the said representations are considered and speaking orders are passed within a stipulated time limit.

3. Mr.P.Srinivasan, Senior standing counsel for Railways, takes notice on behalf of the respondents and submits that if a direction is given, the respondents will consider the representations of the applicants on merits.

4. In view of the limited submission, the OA is disposed of with the following direction:

"The competent authority is directed to consider the applicants' Annexure A-4 representations dated 18.07.2018 & 06.09.2018 and pass speaking order in the light of the relevant rules and regulations, within a period of six months from the date of receipt of a copy of this order."

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

31.10.2019